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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

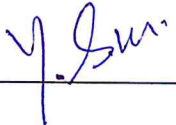
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.148/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 106/2017 IN CP No.5/111/CB/2013
NAME OF THE COMPANY	Liquor India Limited
NAME OF THE PETITIONER(S)	Ravi Kumar Distilleries Limite
NAME OF THE RESPONDENT(S)	Liquor India Limited & (10) Others
UNDER SECTION	111/111A

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMAL AGRAWAL	FCA - AR-R	9821329332 dreevint@gn.c	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Suryanarayana	Counsel for R 1 to 4, 9 & 10	SuryaCorporateLawyer70@gmail.com 9849866556	

ORDER

15.03.2018      Heard Mr.Kamal Agarwal, FCA, for the Petitioner. Mr.Y.Suryanarayana, Learned Counsel for R.1 to R.4, R.9& R.10, for the Respondent.

Mr. Y.Suryanarayana undertakes to file vakalat today for Respondents. He has also filed order dated 13.03.2018 passed by Hon'ble NCLT by Inter-Alia permitting the main case *to proceed* pending but it could not pass any order till next date of hearing.

Hence the case is posted to 20.04.2018.

  
Member(Judicial)